

IN THE SUPREME COURT OF INDIA  
CIVIL ORIGINAL/CRIMINAL APPELLATE JURISDICTION  
TRANSFER PETITION (CIVIL) NO.1689 OF 2017

SWATI CHAUDHARY Petitioner  
VERSUS  
NITESH KUMAR Respondent

WITH  
SPECIAL LEAVE PETITION (CRL.) NO.8158/2018

SWATI CHAUDHARY Petitioner  
VERSUS  
NITESH KUMAR & ANOTHER Respondents

O R D E R

Learned counsel for the parties submit that the parties have resolved their *inter se* disputes and the proceedings have been withdrawn pursuant to the said settlement.

Learned counsel for the petitioner submits that she has instructions to withdraw the Transfer Petition as well as the Special Leave Petition.

Statement recorded.

The Transfer Petition as well as the Special Leave Petition are, accordingly, dismissed as withdrawn.

.....J.  
[S. RAVINDRA BHAT]

NEW DELHI;  
OCTOBER 04, 2021